

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**DISTRICT JUDGES - Transfers and Postings of District Judges - ORDERS
- ISSUED.**

ROC.NO.3194/2017-B.SPL.

NOTIFICATION NO.642-B.SPL.

DATED:19.04.2017.
READ:

The High Court is pleased to order the following Transfers and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri Victor Immanuel Principal Special Judge for SPE & ACB Cases- cum-IV Additional Chief Judge, C.C.C. Hyderabad.	Special Judge for Economic offences- cum-VIII Additional Metropolitan Sessions Judge, Hyderabad, VICE Sri Y.Veeraaju, transferred.	Addl. Special Judge for SPE and ACB Cases- cum-V Addl. Chief Judge, City Civil Court, Hyderabad.	Sri Y.Veera Raju Spl. Judge for Economic Offences-cum- VIII Addl.M.S.J., Hyderabad.
2.	Sri V.Srinivas XXVII Addl. Chief Judge, City Civil Court, Secunderabad.	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar, VICE Sri M.Gandhi, transferred.	XII Addl. Chief Judge, City Civil Court, Hyderabad	I Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.

3.	Sri N.Jaya Raj XXIV Addl. Chief Judge, City Civil Court, Hyderabad.	I Additional District and Sessions Judge, Warangal, VICE Sri N.Solomon Raju, transferred.	X Addl. Chief Judge, City Civil Court, Hyderabad	Special Judge for trial of cases under SCs and STs (POA) Act-cum- Addl. District Judge, Warangal.
4.	Sri G.Sreenivasulu Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VI Addl. M.S.J., Secunderabad.	I Additional District and Sessions Judge, Karimnagar, VICE Sri B.Suresh, transferred.	Addl. Sessions Judge for trial of Communal Offences-cum- VII Addl. M.S.J., Hyderabad.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.
5.	On relief, Sri Ch.Ramesh Babu Presiding Officer, Labour Court-I, Hyderabad.	XXIV Additional Chief Judge, City Civil Court, Hyderabad, VICE Sri N.Jaya Raj, transferred.	--	X Addl. Chief Judge, City Civil Court, Hyderabad.
6.	On relief, Sri Y.Veera Raju Spl. Judge for Economic Offences-cum-VIII Addl.M.S.J., Hyderabad.	IV Additional District and Sessions Judge, Ranga Reddy District, VICE Sri V.Niranjana Rao, transferred.	--	III Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
7.	Sri B.Suresh I Addl. District and Sessions Judge, Karimnagar.	XIII Additional District and Sessions Judge, L.B.Nagar, Ranga Reddy District, Smt. D.Lakshmi Kameswari, transferred.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.	XIV Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
8.	Smt. A.Bharathi I Addl. District and Sessions Judge, Medak at Sangareddy.	Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VII Addl. District Judge, Ranga Reddy District at L.B.Nagar, VICE Sri K.Srinivasa Rao, transferred.	Special Judge for trial of cases under SCs and STs (POA) Act- cum-V Addl. District Judge, Sangareddy, Medak District.	Judge, Family Court, L.B.Nagar, Rangareddy District.
9.	Smt. M.R.Sunitha I Addl. District and Sessions Judge, Nalgonda.	I Additional Chief Judge, City Civil Court, Secunderabad. (post kept vacant)	Special Judge for trial of cases under SCs and STs (POA) Act- cum-VII Addl. District Judge, Nalgonda.	XXVII / XII Addl. Chief Judge, City Civil Court, Secunderabad.

10.	Sri M.Gandhi Chairman, L.R.A.T.-cum- II Addl.District and Sessions Judge, Ranga Reddy District at L.B.Nagar.	Presiding Officer, Labour Court-I, Hyderabad, VICE Sri Ch.Ramesh Babu, transferred.	I Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	Sri Ch.Ramesh Babu, Presiding Officer, Labour Court-I, Hyderabad.
11.	Smt. D.Lakshmi Kameswari XIII Addl. District and Sessions Judge, L.B.Nagar, R.R. District.	I Additional District and Sessions Judge, Medak at Sangareddy, VICE Smt. A.Bharathi.	XIV Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	Special Judge for trial of cases under SCs and STs (POA) Act-cum- Addl. District Judge, Sangareddy, Medak District.
12.	Sri K.Srinivasa Rao, Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VII Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.	XXVII Addl. Chief Judge, City Civil Court, Secunderabad, VICE Sri V.Srinivas, transferred.	Judge, Family Court, L.B.Nagar, Rangareddy District.	XII Addl. Chief Judge, City Civil Court, Hyderabad
13.	Sri V.Niranjan Rao IV Addl. District and Sessions Judge, R.R.District.	I Addl. District and Sessions Judge, Nalgonda. VICE Smt. M.Ramakrishna Sunitha, transferred.	III Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	Special Judge for trial of cases under SCs and STs (POA) Act-cum- VII Addl. District Judge, Nalgonda.
14.	Sri S.V.V.Natha Reddy VIII Addl. District and Sessions Judge, R.R.District at L.B.Nagar.	XI Chief Judge, City Civil Court, Hyderabad (post kept vacant)	XIV Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	X Addl. Chief Judge, City Civil Court, Hyderabad
15.	Sri N.Solomon Raju I Addl. District and Sessions Judge, Warangal.	V Additional District and Sessions Judge- cum-Special Judge for Scheduled offences of NIA Act cases, Ranga Reddy District, (post kept vacant)	Special Judge for trial of cases under SCs and STs (POA) Act- cum-Addl. District Judge, Warangal.	IV Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.

16.	Sri K.Ramesh Chairman, L.R.A.T-cum-II Addl. District Judge, Warangal	Spl. Judge for trial of cases under SC's & ST's (POA) Act- cum-VI Addl. Metropolitan Sessions Judge, Secunderabad, VICE Sri G.Sreenivasulu, transferred.	Sri B.S.Jajgeen Kumar, Chairman, Industrial Tribunal-cum- Presiding Officer, Labour Court, Warangal.	Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. M.S.J., Hyderabad.
17.	Sri B.S.Jagjeevan Kumar Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal.	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal, VICE Sri K.Ramesh, transferred.	Sri B.S.Jageevan Kumar, after assumption of charge as Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal, will be in full additional charge of the post of Chairman, Industrial Tribunal-cum- Presiding Officer, Labour Court, Warangal, until further orders.	
18.	Sri K.B.Gangeyudu XIII Addl. Chief Judge (Fast Track Court), C.C.C. Hyderabad.	IV Additional District and Sessions Judge (Fast Track Court), Warangal (post kept vacant)	XXIV Addl. Chief Judge, City Civil Court, Hyderabad	Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.
19.	Smt. G.Bhuvanewari Raju (Adhoc DJ) XIV Addl. Chief Judge (Fast Track Court) C.C.C., Hyderabad	II Additional District and Sessions Judge (FTC) Sanga Reddy (post kept vacant)	X Addl. Chief Judge, City Civil Court, Hyderabad	Special Judge for trial of cases under SCs and STs (POA) Act-cum-Addl. District Judge, Sangareddy, Medak District

20.	Sri D.Ramulu II Addl. District and Sessions Judge, Hindupur, Ananthapuramu District.	VI Addl. District and Sessions Judge, Sompeta, Srikakulam District, VICE Smt. M.Babitha, transferred.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuram.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
21.	Sri K.Venkata Ramana Reddy VI Addl. District and Sessions Judge, Gooty, Ananthapuramu District	IV Addl. District and Sessions Judge, Visakhapatnam (post kept vacant)	Special Judge for trial of cases under SCs and STs (POA) Act-cum-VIII Addl. District Judge, Ananthapuram	Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam.
22.	Sri S.Nagarjuna Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-IV Addl. District and Sessions Judge, Tirupati, Chittoor District.	Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam, VICE Sri G.Gopi, transferred.	Judge, Family Court-cum-V Addl. District and Sessions Judge, Tirupati	Prl. District and Sessions Judge, Visakhapatnam.
23.	Kum. C.Yamini Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District.	Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-X Addl. District Judge, Rajamahendravaram, East Godavari District, VICE Sri G.Ram Gopal, transferred.	XIV Addl. District and Sessions Judge, Vijayawada.	Judge, Family Court-cum-IX Addl. District and Sessions Judge,, Rajamahendravaram, East Godavari District.
24.	Sri V.Sree Rama Chandra Murthy Chairman/District Judge, A.P.Co-Operative Tribunal, Vijayawada, Krishna District.	I Addl. District and Sessions Judge, Chittoor. (post kept vacant)	VII Addl. District and Sessions Judge, Vijayawada.	Prl. District and Sessions Judge, Chittoor.
25.	Sri Erugula Bhima Rao Judge, Family Court-cum-IV Addl. District Judge, Vijayawada, Krishna District.	Judge, Family Court-cum-III Addl. District Judge, Vizianagaram, VICE Sri B.Srinivasa Rao, transferred.	VIII Addl. District and Sessions Judge, Vijayawada.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-Addl. District Judge, Vizianagaram.

26.	Sri G.Rama Krishna XVI Addl. District and Sessions Judge, Nandigama, Krishna District.	VI Addl. District and Sessions Judge, Markapur, Prakasam District, VICE Smt. G.Sree Devi, transferred.	XII Addl. District and Sessions Judge,, Vijayawada.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-Addl. District Judge, Ongole, Prakasam District.
27.	Sri B.Papi Reddy III Addl. District and Sessions Judge, Nellore	XVI Addl. District and Sessions Judge, Nandigama, Krishna District, VICE Sri G.Rama Krishna, transferred.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	XII Addl. District and Sessions Judge, Vijayawada.
28.	Sri Ch.Ramachandra Murthy IV Addl. District and Sessions Judge, Nellore	II Addl. District and Sessions Judge, Hindupur, Ananthapuram District, VICE Sri D.Ramulu, transferred.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District Judge, Nellore.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuram.
29.	Smt Golla Sridevi VI Addl. District and Sessions Judge, Markapur, Prakasam District	III Addl. District and Sessions Judge, Nellore, VICE Sri B.Papi Reddy, transferred.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-Addl. District Judge, Ongole, Prakasam District.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.
30.	Smt M.Babitha VI Addl. District and Sessions Judge, Sompeta, Srikakulam District	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, VICE Kum. C.Yamini, transferred.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.	XIV Addl. District and Sessions Judge, Vijayawada.
31.	Sri A.Parthasarathy Judge, Family Court-cum-V Addl. District Judge, Visakhapatnam.	Judge, Family Court-cum-IV Addl. District Judge, Vijayawada, VICE Sri E.Bhima Rao, transferred.	Judge, Additional Family Court, Visakhapatnam.	VIII Addl. District and Sessions Judge, Vijayawada.
32.	Sri G.Gopi Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam	I Addl. District Judge, Eluru, West Godavari District, VICE Smt. K.Sai Rama Devi, transferred.	Prl. District and Sessions Judge, Visakhapatnam.	Chairman, LRAT-cum-II Addl. District and Sessions Judge, Eluru, West Godavari District.

33.	Sri B.Srinivasa Rao Judge, Family Court-cum-III Addl. District Judge, Vizianagaram.	IV Addl. District and Sessions Judge, Nellore, VICE Sri Ch.Ramachandra Murthy, transferred.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-Addl. District Judge, Vizianagaram.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District Judge, Nellore.
34.	Smt. K.Sai Rama Devi I Addl. District Judge, West Godavari at Eluru	Judge, Family Court-cum-V Addl. District Judge, Visakhapatnam, VICE Sri A.Pardha Sarathi, transferred.	Chairman, LRAT-cum-II Addl. District and Sessions Judge, Eluru, West Godavari District.	Judge, Additional Family Court, Visakhapatnam
35.	Sri G.Ram Gopal Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-X Addl. District Judge, Rajamahendravaram East Godavari District	Spl.Judge for trial of Cases under SC's & ST's (POA) Act-cum-IV Addl. District Judge, Tirupati, VICE Sri S.Nagarjuna, transferred.	Judge, Family Court-cum-IX Addl. District and Sessions Judge, Rajamahendravaram, East Godavari District.	Judge, Family Court-cum-V Addl. District and Sessions Judge, Tirupati.
36.	Smt. B.Sunitha III Addl. District and Sessions Judge (Fast Track Court) Ananthapuramu.	VII Addl. District and Sessions Judge, (Fast Track Court) Visakhapatnam, VICE Smt. S.Saradha Devi, transferred.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuram.	XII Addl. District and Sessions Judge, Visakhapatnam.
37.	Sri P.Murali Mohan XIII Addl. District and Sessions Judge (Fast Track Court), Vijayawada, Krishna District.	III Addl. District and Sessions Judge, (Fast Track Court) Ananthapuramu, VICE Smt. B.Sunitha, transferred.	XII Addl. District and Sessions Judge, Vijayawada.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuram.
38.	Smt. S.Saradha Devi VII Addl. District and Sessions Judge (Fast Track Court), Visakhapatnam	XIII Addl. District and Sessions Judge (Fast Track Court) Vijayawada, VICE Sri P.Murali Mohan Reddy, transferred.	XII Addl. District and Sessions Judge, Visakhapatnam.	XII Addl. District and Sessions Judge, Vijayawada.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

- NOTE:
1. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
 2. The above officers shall get themselves relived from their present posts on or before 25.04.2017 and join in their new posts on or before 02.05.2017 without fail.
 3. The officers viz., Sri K.Ramesh, Sri G.Ram Gopal are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since those officers are transferred to the present stations at their request.
 4. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, they shall themselves make alternative arrangements, intimating the same to the High Court.
 5. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 6. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 19/4

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

10. The Chief Judge, City Civil Court, Hyderabad
11. The Metropolitan Sessions Judge, Hyderabad.
12. The Chief Judge, City Small Causes Court, Hyderabad.

13. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khamamm, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizainagaram, Warangal and West Godavari.

14. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khamamm, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizainagaram, Warangal and West Godavari.

15. The Pay and Accounts Officer, Government of Telangana. Hyderabad.

16. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khamamm, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizainagaram, Warangal and West Godavari.

17. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad

